

Mr. G.K. Fisher

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# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 06 1996.

Gajendra Mehal..... Applicant(s)

VERSUS

V.O. 11/Secy..... Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1.	3.1.96	<p>2.1 96.</p> <p>The Original Application is disposed of at the admission stage with a direction to the respondents 3 and 4 to dispose of the petitioner's representation as per rules and instructions on the subject, within 30 days.</p> <p>8/1/96 Member (Admn.)</p>	<p>A copy of the order dt. 3.1.96 may be given to the applicant.</p> <p>8/1/96 S. B.</p> <p>Received Copy of order of 3.1.96 Gajendra Mehal.</p> <p>Kindly send the file to the Record Room after after Indexing in Form. 110-21 QB per rule 114 of C.A.T. (Procedure) Rule 94.</p>

22.1.96